- (b) Yes.
- (c) and (d). A statement is placed on the Table of the Councii: [See Appendix IV, Annexure No. 48.]

#### HONORARIUM PAID FOR PROGRAMMES FROM RADIO STATIONS

- \*149. SHRIMATI CHANDRAVATI LAKHANPAL: Will the Minister for INFORMATION AND BROADCASTING be pleased to state:
- (a) the amount of money paid as honorarium during the current and last financial years for the program mes in English and in Hindi separa tely broadcasting from the following stations of the All India Radio—
  - (i) Delhi;
  - (ii) Jullundur; (iii)

Lucknow; and (iv)

Allahabad;

(b) whether Government are con sidering any proposal to (i) increase the proportion of Hindi Programmes; and (ii) raise the standard of pay ment?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) The information is being collected and will be placed on the Table of the Council in due course.

(b) There is no fixed proportion for Hindi broadcasts. Our general policy is to increase the proportion of Indian language broadcasts wherever possible.

#### EXPORT VALUE OF FISH

14. SHRI E. K. IMBICHIBAVA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state the value of fish exported from the West Coast, separately for Travancore-Cochin, Malabar and the Ponnani Taluk of Malabar District, during the year 1951-52?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA-MACHARI): Statistics of export are recorded according to the ports from which the goods have been shipped to foreign countries and not according to their places of origin. The value of export of fish during 1951-52 from Cochin and other ports in South India is given in the table below:

Quantity in '000' of Cwt. Value in '000' of Rupees.

Ports iontb	1951-7^	
	Quantity	Value
Cochin.	34-0	4,°4<5
I Other ports.	31-9	4,382
M Madras.	<u>366.5</u>	24 <sub>1</sub> 3JI8
I Total:	432.4	32 766

#### TOBACCO EXPORT TO CEYLON

- 15. SHRI E. K. IMBICHIBAVA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) the value of tobacco exported from India to Ceylon during the year 1951-52;
- (b) the value of bidis exported to Ceylon during the same year;
- (c) how much tobacco and bidis were exported from Malabar to Ceylon during the same year; and
- (d) the total amount of export duty realised on the above commodities during the same period?

THE MINISTER FOR COMMERCE AND INDSTRY (SHRI T. T. KRISHNA-MACHARI):

- (a) Unmanufactured Manufactured Total:

  \*\*Rs. 22,80,405

  \*\*Rs. S5j28,4B

  \*\*Rs. 7^08.916
- (b) No separate statistics relating to bidi exports are available. Exports of bidis, if any, have been included in the manufactured tobacco.
- (c) Statistics of exports are not maintained according to the area of production.
- (d) There is no export duty on any type of tobacco excepting cigars and

cheroots and the duty realised on these according to the sea borne trade accounts during 1951-52 was Rs. 15,886.

#### BAN ON THE IMPORT OF BROKEN GLASS

16. SHRI T. S. PATTABIRAMAN: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

- (a) whether there is at present a ban on the import of broken glass into India from Ceylon, Pondichery and Karaikal;
- (b) whether the South Indian Glass Manufacturers Association have represented to Government to lift the ban; and
- (c) if so, what steps Government propose to take in the matter?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI): (a) Yes, Sir. The import of broken glass is banned from all sources.

- (b) No, Sir. I am not aware.
- (c) Does not arise.

# SPEECH OF THE INDIAN DELEGATE AT U.N. GENERAL ASSEMBLY ON THE KOREAN QUESTION

17. Shri S. MAHANTY: Will the Prime Minister be pleased to lay a copy of the speech of Shri V. K. Krishna Menon, Indian Delegate to the United Nations General Assembly on the Korean Question, on the Table of the Council?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): Copies of Shri V. K. Krishna Menon's speeches dated the 19th November 1952 and 1st December 1952, in the First Committee of the General Assembly on the Korean Resolution, are placed on the

Table of the Council. [See Appendix IV. Annexure Nos. 49 and 50.]

to Questions

### ASSISTANCE TO THE SERICULTURAI. INDUSTRY

18. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to State the steps taken by Government to assist the Indian seri cultural industry since 1952'

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI): Tariff Protection to the sericulture Industry has been extended upto 31st December 1953. The Central Silk Board which has been set up by the Government of India for assisting and developing the sericulture industry in India was reorganised and put under the administrative control of the Textile Commissioner to the Government of India who has been appointed as the Board's Vice-Chairman. The Government of India have also approved of various schemes and grants-in-aid proposed by the Boards for development of sericulture industry in various States. The schemes include the establishment of Regional Sericulturai Research Stations in Madras, Mysore, West Bengal and Assam as also other development schemes in the States of Assam, West Bengal, Madras, Mysore, Uttar Pradesh, Punjab and Himacha) Pradesh

## PRESS DELEGATIONS FROM FOREIGN COUNTRIES

- 19. SHRI GOVINDA REDDY: Will the PRIME MINISTER be pleased to state:
- (a) how many press delegations from foreign countries have come to India during the last three years nl the invitation of Government;
- (b) the expenditure incurred by Government on such delegations;